

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:304

ANSWERED ON:24.02.2010

GRANTS BY UGC TO COLLEGES AND UNIVERSITIES

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission(UGC) provides sufficient grants to various colleges and universities of the country;
- (b) if so, the details thereof including the amount allocated during the last three years and the current year, State-wise and year-wise;
- (c) the number of proposals received from various States including Bihar for grant pending for approval during the year 2009-10 and the reasons for pendency; and
- (d) the number of proposals which have been approved and the amount allocated during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): According to the information furnished by University Grants Commission(UGC) the Plan Development Grants to the Universities and Colleges are determined based on recommendations of Expert Committee which is deputed to each of the eligible Universities in the beginning of every plan period, and availability of funds. The details of the Development Plan grants released by UGC to the State Universities, Central Universities, Deemed Universities and Colleges is at Annexure I, II, III and IV.

(c) & (d): The proposals for grants received from various State Universities including those in Bihar have been assessed by the UGC visiting Committees and the UGC has conveyed the allocations except for the following 6 State Universities :

1. NALSAR University, Hyderabad,
2. The Tamil Nadu Dr. Ambedkar Law University, Chennai,
3. JRH University, Chitrakkot,
4. H.N. Law University, Raipur,
5. National Law School of India University, Bangalore
6. National Law Institute University, Bhopal.

State-wise number of proposals received by UGC, the number of proposals recommended, and the amount allocated by UGC under its relevant schemes during the year 2009-10 have been indicated in the statement at Annexure V.